

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2538/2026

CHARAN SINGH (DEAD) THROUGH LRS & ANR.

Appellant(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

IA Nos. 117418, 117421 & 118487 of 2026 (Application for substitution to bring on record the proposed LRs of deceased respondent nos. 4 & 5 along with accompanying applications) are listed under this item.

IA No. 117418/2026 - APPLICATION FOR ABATEMENT

IA No. 117421/2026 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 118487/2026 - APPLICATION FOR SUBSTITUTION

Date : 07-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
[IN CHAMBERS]

For Appellant(s) : Mr. Sunny Kumar, Adv.
Mr. Venkateswara Rao Anumolu, AOR
Mr. Shubhangani Raj, Adv.
Ms. Shwetangani Raj, Adv.
Mr. Puneet Agarwal, Adv.
Ms. Aparna Raj, Adv.

For Respondent(s) : Mr. Mohd. Saquib Siddiqui, AOR
Ms. Priyanka Singh, Adv.

Mr. Sriram P., AOR

Mr. Prashant Vaxish, Adv.
Mr. Pranav Raj Singh, Adv.
Mr. Anant Attri, Adv.
Ms. Manisha Ambwani, AOR
Mr. Sushmit Chauhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after one week.

(KRITIKA TIWARI)
COURT MASTER (SH)

(MAYA KUMARI)
COURT MASTER (NSH)